

No. 8096

Legislative Branch-I

The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024
(As Passed by Rajya Sabha)

[Letter No. 12026/04/2023-C&LM dated 7th February, 2024 from Shri Arjun Munda, Minister for Tribal Affairs to the Secretary General, Lok Sabha]

The President, having been informed of the subject matter of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024, recommends to the House the consideration of the Bill under article 117(3) of the Constitution.

No. 8097

Parliamentary Notice Office

Distribution of Group Photograph of Members of Lok Sabha

Members are informed that copies of Group Photograph of Members of 17th Lok Sabha which was taken on 19th September, 2023 are available at Publications Counter.

Members may obtain/collect a copy of rolled form of 15"x40" size either in Hindi or English version from the Publications Counter, G-2, Ground Floor, Parliament House of India (New Building of Parliament) w.e.f Wednesday the 07th February, 2024 onwards as per their convenience.

No. 8098

Computer (HW&SW) Management Branch - Hardware Unit

Secured high speed Wi-Fi facility for Members of Parliament in Parliament House of India

Members are informed that secured Wi-Fi facility in the Parliament House of India has been provided with the assistance of the National Informatics Centre (NIC) to Members of Parliament. All Members of Parliament can utilise the Wi-Fi services as per guidelines sent to them through Members Portal. For any query, Hon'ble Members may kindly contact IT Help Desk, Lok Sabha Members' Lounge, Parliament House of India (Timing: 10 am to till House is adjourned).

Kind cooperation of Members is solicited.

No. 8099

Parliament Security Service

Security Arrangements in Parliament House Complex